

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of OCTOBER, 2022									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of OCTOBER, 2022							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3**List of cases in which Electronic Service of Process has taken place during the month of OCTOBER, 2022**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4**List of total no. of cases randomly allocated during the month of OCTOBER, 2022**

Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Case Management Hearing was held during the month of OCTOBER, 2022**

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.32/2020	M/s Rani Satya Sai Vs State of AP	S.Rajan Vs AGP	21.12.2020	14.10.2022
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam		NIL			

FORM 6
CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF OCTOBER, 2022

S. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Name of Disposal (Contested/ settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2022	M/s. Air Liquide India Holding Private Limited (P1), Rashtriya Ispat Nigam Limited (P2) Vs. NIL	Sri. V. Ravindra Prasad, Advocate for Petitioner No.1, Sri. A.Srinivas, Advocate for Petitioner No.2 Vs. NIL	12.10.2022	*Not Applicable	21.10.2022	9 days	Contested	-	-	U/sec.29A (4) & (5) of Arb. & Con. Act, 1996
2			CAOP 28/2017 (Old AOP 620/2014)	Sri. P. Krishnamraju alias Penmatsa Krishnamraju (Petitioner) Vs. The National Highway Authority of	Sri. M.Ramdas, Advocates for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri.	14.02.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014)	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996

				India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator (R3)	P.V.R. Prabhat, Government Pleader for R2 & R3								
3			CAOP 30/2019 (Old AOP 619/2014)	Smt. B.V. Savitri alias Bavirisetti Venkata Savitri (Petitioner) Vs. The National Highway Authority of India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator (R3)	Sri. M.Ramdas, Advocates for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for R2 & R3	14.02.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014)	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996
4			CAOP 31/2019	Sri. Vallampati	Sri. M.Ramdas,	14.02.2022 (Received							

			(Old AOP 621/2014)	Krishna Prasad (Petitioner) Vs. The National Highway Authority of India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator (R3)	Advocates for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for R2 & R3	by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996
5			CAOP 32/2019 (Old AOP 622/2014)	Sri. G.V.S.Raju alias Gottumukkala Venkata Satyanarayana Raju (Petitioner) Vs. The National Highway Authority of India, VSP (R1), The	Sri. M.Ramdas, Advocate for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for	14.02.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996

				Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator, VSP (R3)	R2 & R3								
6			CAOP 33/2019 (Old AOP 623/2014)	Sri. Kalidindi Sundara Rama Raju (Petitioner) Vs. The National Highway Authority of India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator, VSP (R3)	Sri. M.Ramdas, Advocate for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for R2 & R3	14.02.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014)	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996
7			CAOP 34/2019 (Old AOP 624/2014)	Sri. Kalidindi Kalyana Kumar (Petitioner) Vs. The National	Sri. M.Ramdas, Advocate for Petitioner Vs. Sri. K.	14.02.2022 (Received by transfer) (Date of Registration	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act,

				Highway Authority of India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator, VSP (R3)	Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for R2 & R3	at Hon'ble PDJ Court, VSP on 11.06.2014								1996
8			CAOP 35/2019 (Old AOP 625/2014)	Sri. B.V. Gangaraju alias Bavirisetti Venkata Gangaraju (Petitioner) Vs. The National Highway Authority of India, VSP (R1), The Special Deputy Collector, (L.A.), N.H5, VSP (R2), District Collector and Sole Arbitrator,	Sri. M.Ramdas, Advocate for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R1, Sri. P.V.R. Prabhat, Government Pleader for R2 & R3	14.02.2022 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 11.06.2014)	*Not Applicable	22.10.2022	3055 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996	

				VSP (R3)										
9			CAOP 36/2019 (Old AOP 121/2015)	Smt. Chekuri Padmavathi (Petitioner) Vs. The Special Deputy Collector, (L.A.), N.H5, VSP (R1), The National Highway Authority of India, VSP (R2), District Collector, VSP (R3)	Sri. M.Ramdas, Advocate for Petitioner Vs. Sri. K. Madhusudana Rao, Advocate for R2, Sri. P.V.R. Prabhat, Government Pleader for R1 & R3	14.02.2022 (Received by transfer)	(Date of Registration at Hon'ble PDJ Court, VSP on 02.02.2015	*Not Applicable	22.10.2022	2819 days	Contested	-	-	U/sec.34 of Arb. & Con. Act, 1996

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of OCTOBER, 2022

Sl. No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	66	3	0	69
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	198	6	10	194

mvl 24/10/22
REGISTRAR (INQUIRIES)